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Vice President

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(Under Suspension)\*

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Acting Hony. Secretary

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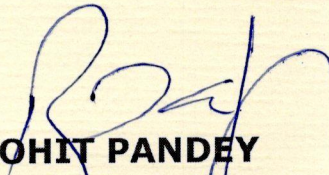
*\* Mr. Ashok Arora suspended from  
the post of Hony. Secretary vide  
EC resolution Dated 08.05.2020*

SCBA/EC.2019-20

October 16, 2020

## RESOLUTION

The Executive Committee of the Supreme Court Bar Association in its meeting held on 16.10.2020 strongly condemned the action of Hon'ble the Chief Minister of Andhra Pradesh in releasing his letter to the Hon'ble Chief Justice of India making allegations against Hon'ble Mr. Justice N.V. Ramana, Judge Supreme Court of India in the public domain. Such actions by constitutional functionaries are opposed to conventions causing serious inroads impacting the independence of the judiciary as enshrined in the Constitution of India.

  
**ROHIT PANDEY**  
Acting Hony. Secretary